

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 2668
ANSWERED ON 07.08.2024

CLOSURE OF BHARAT GOLD MINES

2668. SHRI M MALLESH BABU:

Will the Minister of MINES be pleased to state:

- (a) the details of the workers who have not been paid any salary since the closure of Bharat Gold Mines in Kolar Gold Fields, Karnataka in March 2001;
- (b) whether the Government has taken any steps to settle the retirement benefits to such employees and their deceased families after the closure of BGML;
- (c) if so, the details of action taken by the Government till date;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to pay ex-gratia to such workers as an interim measure in order to enable them to seek alternative employment?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (c): Operations of Bharat Gold Mines Ltd (**BGML**) were closed in March, 2001 when its operations became economically unviable. All the 3580 employees, who were on the rolls of the Company at the time of closure, were retrenched by giving Special Terminal Benefit Package (**STBP**) and all the dues / retirement benefits of the employees have been paid / settled.

(d) and (e): Does not arise in view of the reply given to [(a) to (c)] above.
